- (a) whether Government propose to extend the Boeing air services to the South West Indial if so, when; and
- (b) whether the Boeing services will touch Cochine airport; if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINOH): (a) Indian Airlines propose to operate their services to Goa with Boeing aircraft from the summer of 1971.

(b) No. Sir. as the runway at Cochin is not yet adequate for jet operations.

RECOMMENDATIONS OF BHAGAVATI COMMITTEE ON INLAND WATER TRANSPORT

- ♦572. SHRI BANKA BEHARY DAS: Will the Minister oi PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT be pleased to state:
- (a) what are the major recommendations of the Bhagavati Committee on the develop-

ment of inland waterways in the country;

(b) what has been its specific recommendations with regard to Orissa;

Ouestions

- (o the details of the recommendations which have been accepted by Government for implementation; and
- (dj whether any phased lime bound programme has been chalked out in this connection?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI K. RAGHURAMAIAH): (a) to (b) A statement is laid on the Table of the House.

STATEMENTS

(a) The report of the Inland Water Transport Committee has been placed in the Parliament Library. The main recommendations of the Committee are attached (See Appendix LXXIV, Annexure No. 77).

(b)	Name of the Scheme	Estimated cost Rs, in lakhs	Period of imple- mentation
	provement of Navigation through river thanadi from Dholpur to Cuttack.	. 97.67	Fourth Plan
	ry services on Chilka lake and estuaries tidal rivers.	. 75,36 *	Fifth Plan
	TOTAL	. 173.03 lakhs	-

....: . (c) and (d) .The Committee submitted its report recently. The report has been forwarded to the concerned State Governments for their comments and for implementation of such of the recommendations as concern them. They have also been requested to forward a phased programme for the development of inland water transport in their States during the current plan period, indicating priorities to be given to implementation of the schemes recommended by the Committee. The recommendations of the Committee will be further processed, taking into account the comments of State Governments on receipt and of the concerned Ministries.

JOB SECURITY OF EMPLOYEES OF FORMER MANAGING AGENCY HOUSES

573. SHRI MONORANJAN ROY: SHRI NIREN GHOSH

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received any representation regarding the job-security of employees of former Managing Agency Houses who have been affected by the abolition of the Managing Agency System;
- (b) whether the matter has since been considered by Government;
- (c) whether it is a fact that his Department had forwarded the representation to the Ministry of Labour, Employment and Rehabilitation for consideration;
 - (d) if so, the reasons therefor;
- (c) whether it is a fact that the Ministry of Labour, Employment and Rehabilitation also refused to look into the said representation and maintained that it should be considered by the Department of Company Affairs; and
- (0 if so, the steps taken by Government to settle the issue?

THE MINISTER OF COMPANY AFF-AIRS (SHRI K.V. RAGHUNATHA REDDY): (a) and (b) Yes, Sir.